

RULES

1. AIM

The Indian Road Safety Campaign presents Road Safety Public Interest Litigation Competition, 2019 on the occasion of *2nd International Conference on Safer Mobility* with the aim to promote student involvement in Road Safety Law by providing a fair and competitive environment for an exchange of thoughts. The objective of the Competition is to improve and deepen the level of discourse in Road Safety and related area of the law.

2. THE COMPETITION

The IRSC Road Safety PIL Competition, 2019 will be conducted over two rounds - memorial qualification round and oral rounds. The oral rounds will be held on 30.05.2019 at the Indian Institute of Technology, Delhi Campus, New Delhi, Delhi- 110016

3. DEFINITIONS

- 3.1 Administrator(s) means the Indian Road Safety Campaign, SOLVE, members thereof, or any person/persons appointed to administer the Competition by the said organisation.
- 3.2 'Clarifications' refer to procedural order(s) and/or any clarification(s) issued by the administrator.
- 3.3 'Competition' means the IRSC's Road Safety PIL Competition, 2019 on the occasion of 2nd International Conference on Safer Mobility
- 3.4 'IST' means Indian Standard Time.
- 3.5 'Memorial' means the written submissions of each team submitted according to these Rules.
- 3.6 'Oralist' refers to a participant who presents oral arguments in any given round.
- 3.7 'Participant' refers to any member of a participating university.
- 3.8 'Plagiarism' – If, in the memorial checker's opinion, there is found to be an instance of plagiarism prevalent in a certain memorial, the participating university alleged to have committed plagiarism will be asked to show cause by the administrator. If found guilty of plagiarism, the administrator may impose any sanction that it may deem fit, including disqualification from the Competition. In instances where the participating university is alleged to have plagiarized from the memorial of another participating university memorial, the latter will also be asked to show cause by the administrators. If, in the opinion of the administrators, the latter has willingly allowed the former to plagiarize from their work, such a participating university shall also be held guilty of plagiarism and sanctioned by the administrators as they deem fit.

The administrators define plagiarism as including the following:

1. Direct duplication of the work of somebody else's work represented inter alia in books, articles, internet sources without acknowledgement.
2. Substantial duplication of somebody else's work represented inter alia in books, articles, and internet sources without acknowledgement. This would include work where sentences have been substantially copied, that is, where at the least seven continuous words from the original work are present in the impugned memorial and / or where a segment of the impugned memorial has been paraphrased from the original work with minor changes, keeping intact the import of the original work without acknowledging the same.
3. Direct or substantial duplication of another competition's memorial (including memorials from last year's competition), irrespective of whether that memorial is a competing memorial or not, and irrespective of whether there is acknowledgement or not. Substantial duplication denotes situations wherein sentences have been substantially copied, that is, where at the least seven continuous words from the original work are present in the impugned memorial and / or where a segment of the impugned memorial has been paraphrased from the other memorial with minor changes, keeping intact the import of the latter.

3.9 'Qualification Round' refer to the memorial stage of the competition.

3.10 'Team Code' refers to the code allocated to a participating university by the administrator.

4. INTERPRETATION

The interpretation placed upon these Rules by the Administrators shall be conclusive. The decision of the Administrators regarding the application of these Rules shall be final.

5. PARTICIPATION AND ELIGIBILITY

5.1 The competition will be open to the Undergraduate and Postgraduate students enrolled in esteemed Universities

5.2 Team members must be bona fide students of the University they are representing.

5.3 Once registered, a Team will not be permitted to vary the composition of the team in any manner. Changes, if any, may only be made with the express permission of the Administrators (at their discretion), if due reason is shown for the same.

5.4 The Administrators reserve the right to disbar any team from participating in the Competition.

5.5 Cross University teams are also allowed in the competition. This means that the members of a team need not be from the same University.

6. REGISTRATION

6.1 Each Team must register for the Competition by completing the Online Registration Form

attached below before 15.05.2019.

6.2 The top 20 Teams who do not qualify the Memorial Round will be awarded a Certification of Participation for the competition.

7. QUALIFICATION

The top 5 teams with top 5 Memorial scores will be entitled to participate in the oral rounds of the Competition. The number of teams qualifying is subject to change.

8. MEMORIALS

8.1 Each participating Team must prepare one memorial.

8.2 All Memorials must be in English, and the hard copies must be printed double-side on A4 size sheets, with equal margins of at least one inch on all sides.

8.3 The text font for the main body must be Times New Roman, size 12, with line spacing 1.5.

8.4 All citations are to be made according to the Harvard Bluebook Citation Guide (20th edition).

8.5 Memorials must be emailed in MS Word format and PDF format to competitions.irsc@road-safety.co.in by 11:59 pm IST on 20st May, 2019. For every hour of delay in memorial submission from the prescribed time of submission, one mark shall be deducted. Any memorial submitted 12 hours after the time prescribed above will not be accepted.

Note: The above deduction would apply even if the delay were not of a complete hour. Hence, for example, a Memorial submitted at 12:01 am would still be subject to a 1-mark deduction. Teams are required to submit three printed copies of the memorials when they arrive for the competition.

8.6 Administrators reserve the right to publish and disseminate Memorials submitted to and for the Competition. The Memorials shall be attributed to the relevant institution and participants during such publication and dissemination. Submission of Memorials in this Competition shall constitute consent to such publication and dissemination. The Administrators also reserve the right to use the Memorials submitted for any other purpose they may deem fit while ensuring appropriate attribution.

9. ORAL ARGUMENTS

9.1 The Oral Round will include of one team presenting in front of the constituted bench.

9.2 The Oral Round shall, subject to the discretion of the Judges, consist of thirty (30) minutes of argument to be presented in English. Both members designated as Speakers from each Team shall make oral presentations in each round. Each Speaker has to present for a minimum of 12 minutes.

10. COMPETITION FORMAT AND PROCEDURE

- 10.1 The Competition shall consist of Qualification Round and Oral Rounds. Each team shall argue in the Oral Round. There will only be one Oral Round.
- 10.2 The scoring and tabulation for the competition shall be based on the oral and memorial scores of the teams.
- 10.3 Teams, their members, or any person associated with a team, are not permitted to be present at, or hear, or in any way observe, a round in which that team is not participating. Scouting in any form shall entail disqualification of the team.
- 10.4 The winner of the Oral Round will be declared the "Winning Team", while the losing finalists will be declared the "Runners-Up". The Teams with the highest total memorial score (out of 100) will be awarded the "Best Memorial" award. The "Best Speaker" award shall be determined on the basis of the aggregate absolute oral points secured in the Oral Rounds.

ANNEXURE-I

IRSC Road Safety PIL Competition

E - REGISTRATION FORM

Name of the Institution/ University:

Address:

Email:

Phone No.:

1. DETAILS OF PARTICIPANT NO. 1

- 1.1. Students name
- 1.2. Father's Name
- 1.3. Mother's Name
- 1.4. Date of Birth
- 1.5. Programme
- 1.6. Batch
- 1.7. Semester
- 1.8. Mobile/Phone number
- 1.9. Email

Signature of student no.1

2. DETAILS OF PARTICIPANT NO. 2

- 2.1. Students name
- 2.2. Father's Name
- 2.3. Mother's Name
- 2.4. Date of Birth
- 2.5. Programme

- 2.6. Batch
- 2.7. Semester
- 2.8. Mobile/Phone number
- 2.9. Email

Signature of student no. 2

3. DETAILS OF PARTICIPANT NO. 3

- 3.1. Students name
- 3.2. Father's Name
- 3.3. Mother's Name
- 3.4. Date of Birth
- 3.5. Programme
- 3.6. Batch
- 3.7. Semester
- 3.8. Mobile/Phone number
- 3.9. Email

Signature of student no. 3